

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 896 of 97

Present : Hon'ble Mr.B.Purkayastha, Judicial Member

Hon'ble Mr.G.S.Maingi, Administrative Member

SWAPAN KR. SARKAR & ORS.

VS

UNION OF INDIA & ORS.

For the applicants : Mr.N.C.Chakraborty, counsel

For the respondents: Mr.M.S.Banerjee, counsel

Heard on : 1.6.2000

Order on : 1.6.2000

O R D E R

D.Purkayastha, J.M.

Heard both the counsel. Ld. counsel for the respondents submits that the department has received a letter from the two applicants, ~~namely~~ Swapna Sarkar and ~~Buddhiman~~ Aloy, that they do not want to proceed with the matter and he has submitted a copy of the letter received from the applicants No. 1 & 3. In view of the aforesaid circumstances, the application is disposed of being not pressed. The copy of the letter be kept on record after being duly attested by ~~Mr.~~ Banerjee, No order as to costs.

G.S.Maingi

MEMBER (A)

K.P.

MEMBER (J)

in

Y.S.S.